

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


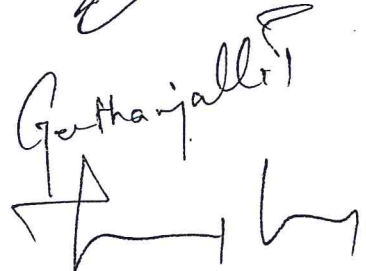
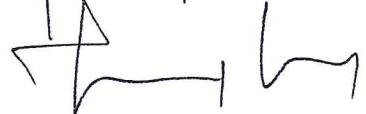

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

17.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/131/IB/2018
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER(S) : SANJAY AGARWAL
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M/S. M.L. Ganesh	Counsel for Bank SBI & CBI & Federal Bank	
	Geethanjali T	For Applicant	
	J. MANIVANMAN	COUNSEL FOR RP	
	V. DAYARAJAN	RP	

ORDER

Counsels for both the parties present. Counsel for the COC has filed the typed set, copy of which is served to the other side. Matter is posted for arguments. Put up **20.08.2018 at 10.30 A.M.**

-sd-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)